## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 1476 ANSWERED ON 12/12/2023

#### **FUNDS RELEASED UNDER MGNREGS**

1476. SHRI AJAY KUMAR MANDAL:
SHRI RAMESH CHANDER KAUSHIK:
SHRI SUNIL KUMAR PINTU:
SHRIMATI RAMA DEVI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is maintaining the data pertaining to the status of funds released to different states under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for the year 2021-22, 2022-23 and the current year;
- (b) if so, the details thereof, State and districtwise including Bihar and Haryana; and
- (c) the total funds pending for release to different States, including Sonipat district of Haryana under MGNREGS during the current financial year?

#### ANSWER

### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a)to(c): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand-driven wage employment scheme. Fund release is a continuous process. The government of India releases material and admin funds to the State Government and the State Government releases the funds to its Districts accordingly. The government of India does not release material funds directly to the Districts.

State/UT-wise details of funds released under Mahatma Gandhi NREGS during the financial years from 2021-22, 2022-23 and current financial year 2023-24 (as on 06.12.2023) are given at Annexure-I.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 06.12.2023 are given at Annexure-II.

State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2023-24 (as on 06.12.2023) are given at Annexure-III.

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### Annexure-I referred in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 1476 dated 12.12.2023.

State/UT-wise details of funds released under Mahatma Gandhi NREGS during the financial years from 2021-22, 2022-23 and current financial year 2023-24 (as on 06.12.2023) (Rs. in lakh)

|         |                             |           |            | 2023-24     |
|---------|-----------------------------|-----------|------------|-------------|
| SI. No. | States/UTs                  | 2021-22   | 2022-23    | (as on      |
|         |                             |           |            | 06.12.2023) |
| 1       | Andhra Pradesh              | 718267.16 | 798909.30  | 654060.52   |
| 2       | Arunachal Pradesh           | 45374.43  | 57757.99   | 28301.37    |
| 3       | Assam                       | 222026.01 | 205234.84  | 161298.7    |
| 4       | Bihar                       | 540736.96 | 639528.76  | 425273.52   |
| 5       | Chhattisgarh                | 389433.98 | 338355.40  | 174708.93   |
| 6       | Goa                         | 3.81      | 511.53     | 34.5        |
| 7       | Gujarat                     | 161524.32 | 169207.36  | 131982.29   |
| 8       | Haryana                     | 72267.99  | 37398.62   | 33605.19    |
| 9       | Himachal Pradesh            | 97575.08  | 115747.62  | 60568.47    |
| 10      | Jammu and Kashmir           | 95013.74  | 105061.12  | 49761.18    |
| 11      | Jharkhand                   | 306382.91 | 270863.73  | 211602.30   |
| 12      | Karnataka                   | 602807.73 | 622528.20  | 401561.06   |
| 13      | Kerala                      | 355193.00 | 381842.70  | 252688.83   |
| 14      | Madhya Pradesh              | 847908.76 | 570213.49  | 434831.82   |
| 15      | Maharashtra                 | 205645.71 | 254973.07  | 214650.85   |
| 16      | Manipur                     | 56310.74  | 108663.26  | 0.00        |
| 17      | Meghalaya                   | 112166.07 | 111691.95  | 71410.72    |
| 18      | Mizoram                     | 54891.55  | 53871.87   | 36727.94    |
| 19      | Nagaland                    | 56945.51  | 89744.90   | 54606.97    |
| 20      | Odisha                      | 568015.17 | 463836.25  | 380137.43   |
| 21      | Punjab                      | 125759.36 | 118213.27  | 87154.85    |
| 22      | Rajasthan                   | 986774.85 | 966299.14  | 614963.93   |
| 23      | Sikkim                      | 11241.97  | 9255.39    | 8776.92     |
| 24      | Tamil Nadu                  | 963813.22 | 970662.48  | 1044246.53  |
| 25      | Telangana                   | 410519.85 | 298868.14  | 304240.63   |
| 26      | Tripura                     | 98888.29  | 92203.45   | 78646.56    |
| 27      | Uttar Pradesh               | 850956.51 | 1062900.83 | 725310.80   |
| 28      | Uttarakhand                 | 64203.24  | 79284.44   | 35343.74    |
| 29      | West Bengal                 | 750780.15 | *0.00      | *0.00       |
| 30      | Andaman and Nicobar Islands | 763.16    | 960.42     | 0.00        |
| 31      | Lakshadweep                 | 30.05     | 0.00       | 0.00        |
| 32      | Puducherry                  | 1307.28   | 2494.55    | 4910.42     |
| 33      | Ladakh                      | 5904.39   | 6893.31    | 3228.28     |
| 34      | Dadra and Nagar Haveli      |           |            |             |
|         | Daman & Diu                 | 0.00      | 161.87     | 136.29      |

<sup>\*</sup> Release of funds to the State of West Bengal has been stopped as per provision of Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government.

## Annexure-II referred in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 1476 dated 12.12.2023.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 06.12.2023 (Rs.in crore)

| SI. No. | States/UTs                            | Wages |  |  |
|---------|---------------------------------------|-------|--|--|
| 1       | Andhra Pradesh                        | 147   |  |  |
| 2       | Arunachal Pradesh                     | 29    |  |  |
| 3       | Assam                                 | 126   |  |  |
| 4       | Bihar                                 | 10    |  |  |
| 5       | Chhattisgarh                          | 82    |  |  |
| 6       | Goa                                   | 0.22  |  |  |
| 7       | Gujarat                               | 2     |  |  |
| 8       | Haryana                               | 1     |  |  |
| 9       | Himachal Pradesh                      | 43    |  |  |
| 10      | Jammu & Kashmir                       | 107   |  |  |
| 11      | Jharkhand                             | 6     |  |  |
| 12      | Karnataka                             | 96    |  |  |
| 13      | Kerala                                | 14    |  |  |
| 14      | Ladakh                                | 10    |  |  |
| 15      | Madhya Pradesh                        | 23    |  |  |
| 16      | Maharashtra                           | 126   |  |  |
| 17      | Manipur                               | 0     |  |  |
| 18      | Meghalaya                             | 9     |  |  |
| 19      | Mizoram                               | 70    |  |  |
| 20      | Nagaland                              | 19    |  |  |
| 21      | Odisha                                | 151   |  |  |
| 22      | Punjab                                | 6     |  |  |
| 23      | Rajasthan                             | 407   |  |  |
| 24      | Sikkim                                | 2     |  |  |
| 25      | Tamil Nadu                            | 420   |  |  |
| 26      | Telangana                             | 3     |  |  |
| 27      | Tripura                               | 30    |  |  |
| 28      | Uttar Pradesh                         | 458   |  |  |
| 29      | Uttarakhand                           | 43    |  |  |
| 30      | Andaman & Nicobar                     | 0     |  |  |
| 31      | Lakshadweep                           | 0     |  |  |
| 32      | Puducherry                            | 2     |  |  |
| 33      | Dadra & Nagar Haveli & Daman &<br>Diu | 0     |  |  |

#### Annexure-III referred in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 1476 dated 12.12.2023.

State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2023-24 (as on 06.12.2023) (Rs.in crore)

| crore)  |                                    |          |
|---------|------------------------------------|----------|
| SI. No. | States/UTs                         | Material |
| 1       | Andhra Pradesh                     | 249      |
| 2       | Arunachal Pradesh                  | 29       |
| 3       | Assam                              | 100      |
| 4       | Bihar                              | 336      |
| 5       | Chhattisgarh                       | 182      |
| 6       | Goa                                | 0.01     |
| 7       | Gujarat                            | 259      |
| 8       | Haryana                            | 30       |
| 9       | Himachal Pradesh                   | 78       |
| 10      | Jammu & Kashmir                    | 69       |
| 11      | Jharkhand                          | 135      |
| 12      | Karnataka                          | 429      |
| 13      | Kerala                             | 97       |
| 14      | Ladakh                             | 2        |
| 15      | Madhya Pradesh                     | 332      |
| 16      | Maharashtra                        | 313      |
| 17      | Manipur                            | 25       |
| 18      | Meghalaya                          | 84       |
| 19      | Mizoram                            | 1        |
| 20      | Nagaland                           | 94       |
| 21      | Odisha                             | 471      |
| 22      | Punjab                             | 76       |
| 23      | Rajasthan                          | 340      |
| 24      | Sikkim                             | 10       |
| 25      | Tamil Nadu                         | 137      |
| 26      | Telangana                          | 334      |
| 27      | Tripura                            | 45       |
| 28      | Uttar Pradesh                      | 920      |
| 29      | Uttarakhand                        | 47       |
| 30      | Andaman & Nicobar                  | 0.61     |
| 31      | Lakshadweep                        | 0.02     |
| 32      | Puducherry                         | 0.01     |
| 33      | Dadra & Nagar Haveli & Daman & Diu | 0.34     |